

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-28/2003(Pt.)/11329/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the <sup>M</sup> 2<sup>nd</sup> November, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD/V/2023/05/5515 dtd. 17.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, for the day on 01.12.2023**. The Addl. District & Sessions Judge, Hailakandi will remain in charge of your Court to attend all urgent matters during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-28/2003(Pt.)/11330/A, dated** , 21-11-23

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*